NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 20.08.2019</u> <u>NOTICE</u>

Take notice that the following matters listed on 20.08.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Competition Appeal	Karnataka Power Corporation	AchyuthAjith Kumar	Anurag Mathur
	(AT)	Ltd.		(R2)
	No. 05 of 2018	Vs.		
		CCI &Anr.		
	Part Heard			
2.	Competition App.	Ghaziabad Development	VaibhavGaggar	Rajshekhar Rao
	(AT) No. 26 of 2018	Authority		
		Vs.		
		Competition Commission of India		
		with		
3.	Compensation	Sateyendra Singh &Anr.	Dinesh Kumar	VaibhavGaggar
	Application (AT) No.	Vs.		(GDA),
	01 of 2018	Ghaziabad Development		BalajiSubramanian
		Authority and Anr		(R-CCI)

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